

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:2367
ANSWERED ON:17.08.2006
CRUDE OIL FROM SAKHALIN -I
Acharia Shri Basudeb

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Oil and Natural Gas Corporation Ltd. (ONGC) plans to bring crude oil from Sakhalin-I into India as reported in 'Business Line' dated July 19, 2006;
- (b) if so, the details thereof;
- (c) whether ONGC has also submitted a report on auctioning of offshore crude to the Government;
- (d) if so, the details and action taken by the Government in this regard; and
- (e) the amount of crude (equity oil) being brought by ONGC and ONGC Videsh Ltd. from abroad to India and its share out of total annual crude requirement in the country?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI DINSHA PATEL)

(a)&(b) : ONGC Videsh Limited (OVL), a wholly owned subsidiary of ONGC, is planning to bring the first two cargoes of crude oil each having the capacity of approx. 700,000 bbls from Sakhalin-I project in Russia into India in October and December, 2006.

(c)&(d) : Yes, Sir. The details of infrastructure viz. jetties, SBM and pipelines available with ONGC at Jawahardweep and offshore to facilitate auctioning of crude by ONGC are being assessed.

(e): OVL has brought the following quantity of crude oil from GNOP project, Sudan to India from its Saleable Share after the profit Oil and Taxes payable to the Sudan Government :

Year Quantity shipped to Quantity of crude oil Share out of the
 India out of OVL's processed in total quantity of
 saleable share (TMT) the country (TMT) crude oil processed (%)

2003-04	818	118678	0.69
2004-05	333	124302	0.27
2005-06	256	126986	0.20

TMT : Thousand Metric Tonne